

NOTIFICATION

The following newly appointed District Judges in the Karnataka Judicial Service vide Government Notification No.DPAR 53 SHC 2022 dated 15.12.2022 who are presently undergoing training at Karnataka Judicial Academy, Bengaluru are posted to the charges noted against their names to take effect from the forenoon of **16th January, 2023**:

Sl. No.	Name of the Officer	Charge to which posted
1	2	3
1	Sri Gangappa Irappa Patil	LVII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
2	Smt. Sumangala Chakalabbi	XLI Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
3	Sri Madhu N.R.	XXX Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
4	Sri Ananda	V Addl. District and Sessions Judge, Hassan. (Vacant Court)
5	Sri Sirajuddeen A.	XX Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
6	Smt. Saritha D.	V Addl. District and Sessions Judge, D.K.Mangaluru (To sit at Puttur) (Vacant Court)
7	Sri Mayanna B.L.	II Addl. District and Sessions Judge, U.K.Karwar. (Vacant Court)

BY ORDER OF THE HIGH COURT

Sd/-
(MURALIDHARA PAI B.)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

- 1 The Prl. City Civil & Sessions Judge, Bengaluru City and Prl. District & Sessions Judges of Hassan, D.K.Mangaluru and U.K.Karwar.
- 2 The Director, Karnataka Judicial Academy, Bengaluru with a direction to make necessary arrangements for relieving the officers on the afternoon of 13th January, 2023 to enable them to take charge of their posts on 16th January, 2023.
- 3 The Officers concerned.
- 4 The Accountant General in Karnataka, Bengaluru.
- 5 The A.R (S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 6 The Registrar General/ Registrar (Statistics and Review)/Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/Registrar (Administration)/ Registrar (Protocol and Hospitality)/Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
- 7 All the Private Secretaries to the Hon'ble Judges.
- 8 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 9 The Central Project Co-ordinator of this office.
- 10 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 11 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 12 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 13 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 14 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 15 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.

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- 16 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 17 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 18 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 19 The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 20 Spare copies.

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